केवल इसलिए एमओयू साइन करना कि हमें टैलीकम्यूनीकेशन के क्षेत्र में ऐक्सपीरिएंस हो जाए, क्या भारतवर्ष में अनुभव की इतनी अधिक कमी है?

श्री अनन्त गंगाराम गीते: महोदय, भारतवर्ष में अनुभव की कोई कमी नहीं है।

श्री मोती लाल वोरा: फिर ऐसा क्यों है? सभापति महोदय, अगर कमी नहीं है तो फिर इस Memorandum of Understanding को साइन करने की आवश्यकता क्या थी? What is the necessity of signing the MoU now?

श्री अनन्त गंगाराम गीते: महोदय, भारतवर्ष में अनुभव की कोई कमी नहीं है बल्कि ट्रांसमिशन के क्षेत्र में हम कुछ हद तक चाइना से आगे हैं। यह जो एमओयू साइन हुआ है, इससे हम केवल उनसे लेंगे नहीं, बल्कि उन्हें देने के लिए भी यह ऐग्रीमेंट किया गया है।

Funds for poverty alleviation in KBK districts of Orissa

*247. SHRI RAMACHANDRA KHUNTIA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) what is the amount given to the eight KBK districts in Orissa for poverty alleviation programmes from 1995 to 2003, year-wise and district-wise;

(b) whether Government have approved any agency other than State Government to review this poverty alleviation programme in all KBK districts;

(c) whether it is a fact that the funds which were given for poverty alleviation programme could not be fully utilized; and

(d) if so, the details of funds utilized from 1995–2003?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI ANNASAHEB M.K. PATIL): (a) to (d) A Statement is laid on the Table of the House.

Year-wise and district-wise Central funds released by the Ministry of Rural Development under poverty alleviation programmes to KBK districts of Orissa during 1995-96 to 2002-2003 are given in Statement-I. (*See* below)

2. No other agency has been approved by the Ministry to review the poverty alleviation programme in KBK district of Orissa.

3. The details of funds utilized under poverty alleviation programmes in the KBK districts of Orissa are given at Statement-II.

Statement-I

Central Releases under various Rural Development Schemes in KBK Districts of Orissa

(Rs. in Lakh)

Sl.No.	District	1995-96	1996-97	1997-98	1998-99	1999-2000	2000-01	2001-02	2002-03
1	Bolangir			1667.09	1890.81	1482.68	1216.72	2404.28	2160.21
2	Kalahandi			1769.70	1800.96	1467.45	1289.63	4018.40	3558.40
3	Koraput			2353.96	2328.08	1906.07	1459.54	2502.32	2681.61
4	Malkangiri			1219.14	1131.39	1084.44	736.35	1483.89	1324.50
5	Nabrangpur			1800.91	1734.70	1648.35	1410.09	2116.80	2323.34
6	Naupada			1140.97	1671.68	1081.63	663.01	1635.89	1240.64
7	Rayagada			1337.50	2047.60	1045.80	1123.51	2164.01	2390.00
8	Sonepur			714.34	1158.94	633.83	517.08	1104.95	1111.80
	TOTAL	11099.59	12456.2	12003.61	13764.16	10350.25	8415.93	17430.54	16790.50

Note: District-wise information for 1995-96 & 1996-97 is not available as the Programmes were not monitored District-wise.

Statement-II

Total Funds Utilised under various Rural Development Schemes in KBK Districts of Orissa

(Rs. in Lakh)

Sl.No.	District	1995-96	1996-97	1997-98	1998-99	1999-2000	2000-01	2001-02	2002-03
1	Bolangir			2069.44	2317.67	1631.55	2009.22	1456.41	2860.44
2	Kalahandi			2412.96	1838.78	2776.26	2048.30	1678.20	4153.24
3	Koraput			3242.65	2306.85	2233.18	2566.25	1901.10	2819.99
4	Malkangiri			1776.02	1188.35	1050.80	1538.76	1087.80	1647.50
5	Nabrangpur			2025.75	2105.27	1749.59	2671.48	1896.31	2668.58
6	Naupapda			1464.86	1761.55	1296.27	1730.62	1000.88	1465.19
7	Rayagada			1842.13	2447.29	1668.32	1284.27	1530.91	3009.33
8	Sonepur			844.62	1269.98	660.17	1159.22	739.17	1368.64
	TOTAL	13693.02	16741.59	15678.43	15235.74	13066.14	15008.12	11290.78	19992.91

Note: 1. District-wise information for 1995-96 & 1996-97 is not available as the Programmes were not monitored District-wise.

2. The figures for funds utilised include opening balances and State Share.

SHRI RAMACHANDRA KHUNTIA: Mr. Chairman, Sir, there was an allegation that funds were not been utilised properly in the KBK districts, and, therefore, the officials of the Planning Commission and the Ministry of Rural Development and the House Committee of Rajya Sabha, the Petitions Committee, went to the KBK districts to enquire about the alleged starvation deaths and non-utilisation of funds given to the KBK districts for poverty alleviation programmes. If so, what is the report? The KBK districts were given funds for poverty alleviation programmes. I would like to know from the Minister: What is the special package given for the development of the KBK districts from 1995 to 2003?

श्री अन्नासाहेब एम॰के॰ पाटील: महोदय जिस संबंध में आनरेबल मैंबर ने कहा है, उसके बारे में आरडी डिपार्टमेंट के माध्यम से जो वहां शिकायतें हुई थीं, उसके संबंध में इन्क्वायरी की है तथा जो-जो इंस्ट्रक्शन स्टेट गवर्नमेंट को देने थे, वे दिए हैं। फंड्स के स्पैशल ऐलोकेशन के बारे में मैं बताना चाहता हूं। 1995 से अब तक के आंकड़े मेरे पास उपलब्ध नहीं हैं लेकिन पिछले तीन साल का ब्यौरा मेरे पास है। क्योंकि यह सवाल केवल पावर्टी ऐलीवेशन तथा रूरल डेवलपमेंट से जुड़ा हुआ नहीं है, उससे कई अन्य डिपार्टमेंट भी जुड़े हुए हैं जिनके माध्यम से केबीके के लिए स्पैशल पैकेज देकर पावर्टी ऐलीवेशन मूवमेंट को चलाया है, किन्तु आरडी डिपार्टमेंट के माध्यम से जो दिया गया है, उसके संबंध में मैं बताना चाहता हूं कि 2001-2002 में इन लोगों को करीब....

श्री सभापति: यह जानकारी तो आपने उनको दे दी है।

श्री अन्नासाहेब एम॰के॰पाटील: जी, दे दी है।

श्री सभापति: दे दी है तो फिर रिपीट क्यों कर रहे हैं? यह जानकारी तो माननीय सदस्य को मिल गयी है।

श्री रामचन्द्र खूंटिआ: यह जानकारी मंत्री महोदय ने नहीं दी है।

श्री अन्नासाहेब एम॰के॰ पाटील: महोदय, Statement I and II में यह जानकारी है।

श्री सभापति: माननीय सदस्य, आप उसमें देख लीजिए।

श्री अन्नासाहेब एम॰के॰ पाटील: जो स्पैशल फंड केबीके डिस्ट्रिक्ट को दिया है, So far as the special package is concerned not only the Ministry of Rural

Development but many other Departments are concerned with it. क्योंकि जो स्पैशल पैकेज देने का काम होता है, उससे कई अन्य डिपार्टमेंट भी जुड़े होते हैं।

SHRI RAMACHANDRA KHUNTIA: Is it a fact that the State Government had prepared a long-term action plan for the development of the KBK districts which has not yet been approved by the Government of India and the Planning Commission. I would like to know from the Minister: When will the Government approve the longterm action plan for the development of KBK districts which had been submitted by the State Government four years back?

श्री अन्नासाहेब एम॰के॰ पाटील: ऐक्शन प्लान तो दिया है लेकिन बहुत से डिपार्टमेंट से कंसर्न्ड होने की वजह से उसका डिसकशन बार-बार हो रहा है। इसके बीच में जो-जो फंड्स लगते हैं, वे हम लोग अपने डिपार्टमेंट के माध्यम से दे रहे हैं। जैसा उनका प्रस्ताव है...(**व्यवधान**)

श्री सभापति: श्री मूल चन्द मीणा।

श्री मूल चन्द मीणा: महोदय, हम काफी दिनों से गरीबी उन्मूलन कार्यक्रम...(**व्यवधान**)...

श्री सभापति: क्वेश्चन करिए, काफी दिनों से गरीबी है।

श्री मूल चन्द मीणा: मैं तो क्वेश्चन ही कर रहा हूं। हमने काफी दिनों से इस कार्यक्रम को हाथ में लिया है। मैं माननीय मंत्री जी से जानना चाहूंगा कि 9वीं पंचवर्षीय योजना के अंदर गरीबी उन्मूलन कार्यक्रम के तहत विश्व बैंक से या अन्तर्राष्ट्रीय वित्तीय संस्थाओं से कितनी राशि प्राप्त हुई है और इस राशि का....

श्री सभापति: यह इस क्वेश्चन के परव्यू में नहीं आता है। यह क्वेश्चन उड़ीसा का है।

श्री मूल चन्द मीणा: सर, गरीबी उन्मूलन से संबंधित है।...(**व्यवधान**)

श्री सभापति: यह उड़ीसा का है। आप उड़ीसा में गरीबी उन्मूलन नहीं चाहते?

श्री मूल चन्द मीणा: मैं देश के अंदर, पूछ रहा हूं। ...(**व्यवधान**)

श्री सभापति: यह उड़ीसा का क्वेश्चन है। आप उड़ीसा के बारे में बात करिए। ..(**व्यवधान**)...

श्री मूलचंद मीणा: मैं उड़ीसा के साथ देश की गरीबी उन्मूलन समस्या ....(व्यवधान).

श्री सभापति: बस ठीक है।

श्री मूल चन्द मीणा: सर, मैं कुछ साधारण बात पूछ रहा हूं।

श्री सभापति: साधारण बात का जवाब नहीं है, पर्टिकुलर बात का जवाब है। चलिए नेक्स्ट श्री बी॰ जे॰ पंडा।

SHRI B.J. PANDA: Sir, on poverty alleviation programmes, one common answer we keep getting all the time is that funds allotted have not been utilised. But as per the statement tabled by the hon. Minister there has been a dramatic improvement in utilisation. On this basis, will he consider allotting more funds?

SHRI ANNASAHEB M.K. PATIL: Yes, Sir. Whatever demands are made, we will certainly help within the limits of guidelines.

Tipaimukh Dam Project

*248. SHRIMATI JAMANA DEVI BARUPAL:†
DR. T. SUBBARAMI REDDY:

Will the Minister of POWER be pleased to state:

(a) whether the Central Electricity Authority has accorded Techno-Economic Clearance to the 1500 MW (6x250MW) Tipaimukh Dam Project on the river Barak in Manipur/Mizoram;

(b) if so, whether this project is likely to provide impetus to the economic and developmental activities in the North Eastern Region;

(c) whether during the last 12 months the CEA has cleared projects which will help generate upto 11,500 MW of power;

(d) if so, the details of these projects; and

(e) by when they are likely to be completed?

THE MINISTER OF POWER (SHRI ANANT GANGARAM GEETE): (a) to (e) A Statement is laid on the Table of the House.